

Sl. No.	Name of the Park	Location	State
27.	Next Gen Textile Park Pvt Ltd	Pali	Rajasthan
28.	Palladam Hi-Tech Weaving Park	Palladam	Tamil Nadu
29.	Karur Integrated Textile Park	Karur	Tamil Nadu
30.	Madurai Integrated Textile Park Ltd	Madurai	Tamil Nadu
31.	Komarapalayam Hi-Tech Weaving Park Ltd.	Komarapalayam	Tamil Nadu
32.	Pochampally Handloom Park Limited	Pochampally	Telangana

Steps to boost growth in textile sector

794. SHRI A.W. RABI BERNARD: Will the Minister of TEXTILES be pleased to state:

(a) whether the Ministry has recommended for a reduction in the excise duty on man-made fibre from the current 12 per cent to 6 per cent and greater flexibility in labour laws, including doubling of over-time limit for workers and also easing restrictions for women at work at night in factories, to boost growth in the sector and if so, the details thereof; and

(b) the other steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Yes Sir, Ministry of Textiles has taken up the issue of reduction of duty on Man-made-Fibre (MMF) with Ministry of Finance. The following labour issues have been taken up with Ministry of Labour and Employment:-

- Introduction of Fixed Term Employment should be done under Sub section 1 (15) of the Industrial Employment (Standing Order) Act, 1946.
- Allowing Amendments to the Factories Act include increasing the overtime limit for employees from 50 hours a quarter to 100 hours.
- Relaxing restrictions on night work for women in factories.
- Overtime wages at the rate of one and a quarter times of the regular rate (as per ILO convention No. 1 and 30) instead of two times.

(b) The Government has taken following initiatives to boost growth in the textile sector:-

- (i) MEIS Scheme under new Foreign Trade Policy 2015-20.
- (ii) Restoring Interest rate subvention for pre and post shipment credit for the textile sector.
- (iii) Expanding the scope of Merchandise Export from India Scheme (MEIS) since 29.10.2015 to 110 new tariff lines and increase rates or country coverage or both for 2228 existing tariff lines.
- (iv) Increased Duty Drawback rates for some textile articles.
- (v) Market Access Initiative (MAI) Scheme.
- (vi) Market Development Assistance (MDA) Scheme.
- (vii) Duty Free import of trimmings, embellishments and other specified item under Export Performance Certificate Entitlement Scheme.

Protecting the interests of employees of Central Silk Board

795. SHRI BASAWARAJ PATIL: Will the Minister of TEXTILES be pleased to state:

(a) the number of employees of the Central Silk Board who are working with minimum wages since more than ten years; and

(b) the steps taken by the Ministry to protect the interests of those long serving employees along with the details of financial support to these employees?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) At present, there are 1921 farm workers working in the Central Silk Board (CSB). Government has approved the extension of benefits of Temporary Status Scheme, 1993 of the Government of India with effect from 1st July 2015. There shall be an increase in monthly wages of farm workers from ₹ 12,650/- to ₹ 19,200/-.

Sourcing out of cotton from India

796. SHRI ANAND SHARMA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the Swedish furniture retailer 'Ikea' has proposed to source cotton from India;

(b) if so, the percentage of cotton, Ikea is planning to source out of the country; and

(c) the States where the company plans to open its stores?